

(xviii) to draw up specific programmes for the safety of pedestrians, such as provision of special facilities such as subways, special signals, etc.;

(xix) to draw up specific programmes for the safety of cyclists, such as cycleways, special signals, driving tests, etc.;

(xx) to prepare schemes and set up schools for the training of drivers in safe driving;

(xxi) to prepare schemes and syllabus and set up institutions for the training of officers responsible for the control of traffic on roads and of the instructors;

(xxii) to recommend the measures necessary to bring motor training schools upto a desired standard and to prepare the syllabus for training;

(xxiii) to organise safety driving competitions and "Road Safety Weeks" and provide incentives for safe driving;

(xxiv) to develop and use any other appropriate channels to further and implement planned programmes of road safety and accident prevention;

(xxv) to co-operate with, enlist, and develop the cooperation of, and between, all persons and other organisations and agencies, both public and private, engaged or interested in, or in any way connected with, any or all of the foregoing purposes (e.g. organise exhibitions on road safety, run institutions for imparting training);

(xxvi) to administer any special funds which are entrusted to it for any specific purpose;

(xxvii) to do any or all such other lawful things as are incidental or conducive to the attainment of any or all of the above objects and purposes.

CONSTITUTIONAL PROVISION FOR PANCHAYATI RAJ

331. SHRI I. K. GUJRAL: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether the recent Conference of State Ministers has suggested to make a constitutional provision for Panchayati Raj; and

(b) if so, whether Government propose to take any action in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) No, Sir.

(b) Does not arise.

OFFER BY ISRAEL TO SET UP MECHANISED FARM

332. SHRI P. ABRAHAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Israel has offered to the Government of India to set up a lag mechanised farm in Rajasthan; and

(b) if so, what are the details of the offer?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

UNLOADING OF FOOD-GRAINS IN BOMBAY HARBOUR

333. SHRI M. M. DHARIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) how much tonnage of food-grains can be unloaded per day in Bombay Harbour from the steamers coming from abroad; and

(b) how much amount is required to be paid every-day by way of demurrage to the steamers which cannot be unloaded?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): I

(a) The quantity of food-grains that